

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

OA No.36 of 2022 (SZ)

IN THE MATTER OF:

MEENAVA THANTHAI K.R.SELVARAJ KUMAR,
MEENAVAR NALA SANGAM
(Registered under section 10 of the Tamil Nadu
Societies Act, in SI.No.205 of 2015 dated 26.06.2015)
Represented by its President,
M.R.Thiyagarajan,
S/o. Late C. Rajalingam,
Office at No.48, East Madha Church Street,
Royapuram, Chennai - 600 013.
Ph. No. 9841590984
E-mail Id: krtkarjun@gmail.com

... Applicant

AND

1. State of Tamil Nadu,
Through the Chief Secretary
Government of Tamil Nadu, Secretariat,
Chennai - 600 009. Tamil Nadu,
India. Ph. No. 044-2567 1555
E-mail Id: cs@tn.gov.in
2. Water Resource Department,
Public Welfare Department,
Government of Tamil Nadu,
Through the Chief Engineer,
PWD Estate, Chepauk,
Chennai -600 005.
Ph. No. 044-2841 0402
E-mail Id: eicwrtdtn@gmail.com
3. Tamil Nadu Pollution Control Board,
Through the Chairman,
76, Mount Salai,
Guindy, Chennai -600 032.
Ph. No. 044-2235 3134 - 139
E-mail Id: tnpcb-chn@tn.gov.in

P. Karagan

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

4. Chennai Metropolitan Water Supply and Sewerage Board,
Through the Chairman,
No.75, Santhome High Road,
MRC Nagar,
R.A Puram, Chennai - 600 028.

Now at:

No.1, Pumping Station Road,
Chintadripet, Chennai – 600 002.
Ph. No. 044-2845 9000
E-mail Id: md@cmwssb.in

5. The District Collector, Chennai District
Rajaji Salai, Fourth Floor, 62, Beach Rd,
George Town,
Chennai – 600 001.
Ph. No. 044- 2522 8025

...Respondent(s)

**INDEPENDENT REPORT SUBMITTED BY THE 4TH RESPONDENT
(CMWSSB):**

I, P. KARPAGAM, W/o. M. N. Nageswaran, Hindu, aged about 55 years now working as Superintending Engineer (North) in the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB) having office at No. 1, Pumping Station Road, Chintadripet, Chennai 600 002 do hereby solemnly affirm and sincerely state as follows:

- 1) I am the Superintending Engineer (North) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and I am filing this report on behalf of the 4th Respondent herein and well acquainted with the facts of the case from the connected files.
- 2) I am filing the interim status report on behalf of the Managing Director, Chennai Metropolitan Water Supply and Sewerage Board, Chennai – 2, showing the progress of the sewerage connections to the various households in Depot 1 (Kathivakkam) adjoining the Thamaraikulam Pond.

P. Karpagam

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

I crave leave of this Hon'ble Tribunal to treat the previous report filed on behalf of this Respondent dated 07.11.22 as part and parcel of this report.

- 3) The above case has been filed by "MeenavaThanthai" K.R.Selvaraj Kumar, Meenavar Nala Sangam, a society registered under the Tamil Nadu Societies Registration Act, alleging that the Kathivakkam Thamaraikulam is not being maintained by the authorities resulting in massive and unconcerned encroachment, dumping of solid waste and letting out of untreated sewage. The Applicant has *interalia* stated that there are more than ten sewage channels which are directly connected to and drain the sewage from the surrounding areas into the water body. This Hon'ble Tribunal in its order dated 22.03.2022 had directed the Respondents to file their independent reports in that regard. In compliance with the orders of this Hon'ble Tribunal, necessary independent report has been filed by this Respondent on 18.04.2022.
- 4) Further, the Hon'ble Tribunal in its subsequent order dated 22.04.2022 had directed the Board to complete the underground sewage connections to the eligible households under the UGSS scheme at the earliest as per rules in force, so that the problem of sewage mixing with the water body will be stopped/plugged, and the case was posted to 19.07.2022.
- 5) In this regard, it is to be submitted that interim status reports have been filed by this Respondent on 11.07.2022, 07.11.2022 and 05.08.2023.
- 6) Further, the Hon'ble Tribunal in its subsequent order dated 07.08.2023 had directed the Board to ensure that all the eligible residences are connected with the underground sewage system and to report how the sewage generated by the encroachers is handled.

- (i) In this regard, the interim status report of this respondent is as follows. Notices have been issued to all the 115 households which

P. Karagan
Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

have not availed house sewer connection. The process of effecting house sewer connections to all eligible households is being carried out under Illanthorum Inaippu Scheme. 62 houses have been effected with connections, the remaining 53 households are yet to be given connections since the status as to whether these households would be classified as an encroachment on water course poramboke land or not in compliance with the orders of the Hon'ble Madras High Court is still underway.

(ii) As a remedial measure to divert the sewage generated by encroachers, the flow of sewage to the pond was blocked and diverted through temporary pipelines to the nearby machine holes of our underground sewage system, thus ensuring that pending provision of sewer connections to the eligible households, discharge of sewage into the Thamaraikulam Pond is averted.

7) I humbly state that necessary action will be initiated to effect house sewer connections immediately to the identified eligible households as per rules in force after verification for water body encroachment.

8) It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the CMWSS Board and thus render justice.

P. Karagan

Superintending Engineer (North)

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

Solemnly affirmed at Chennai on this

26th day of August 2023 and signed

his name in my presence

Arjun S. Ram

COUNSEL FOR Ath RESPONDENT.

Superintending Engineer (North)
Chennai Metropolitan Water Supply & Sewerage Board
Chintadripet, Chennai-600 002.

BEFORE ME

J. Rollence Samuel 48/1/2021

Advocate, Chennai

J. Rollence Samuel.

57, LC, MHC, CH-104.

**Before the National Green
Tribunal (Southern Zone)**

Chennai,

O.A.No.36 of 2022 (SZ)

BETWEEN:

“MEENAVA THANTHAI”
K.R.SELVARAJ KUMAR,
MEENAVAR NALA SANGAM
Represented by its President,
M.R.Thiyagarajan,
: Applicant

Vs.

State of Tamil Nadu,
Through the Chief Secretary
Government of Tamil Nadu,
Secretariat,
Chennai - 600 009, Tamil Nadu and
4 others.
: Respondent

**INDEPENDENT REPORT
FILED BY 4TH
RESPONDENT**

GAUTAM S. RAMAN
Counsel for 4th Respondent